

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/11574 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Sivasagar

Dated Guwahati, the 29th November, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJSV/STDR/F-5/2023/7462, dated 06.11.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Chitralli Goswami, Civil Judge (Jr. Divn.) No. 1 cum JMFC, Sivasagar has been allowed to avail LTC for the block period of 2022-2025, to travel from Sivasagar to Benaras and return from Benaras to Sivasagar, tentatively w.e.f. 23.12.2023 to 27.12.2023, along with her parents and minor daughter (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Smti. Goswami may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/11575-11578 /A. Dated 29th November, 2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Chitralli Goswami, Civil Judge (Jr. Div.) No. 1 cum JMFC, Sivasagar for information, with reference to her letter dated 06.11.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

sd/-
28/11/23

REGISTRAR (VIGILANCE)

sd/-
28.11.2023